

available in CGHS dispensary nor local authorised chemist while getting the bill passed for payment from CGHS dispensary; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PABAN SINGH GHATOWAR) : (a) and (b). No, Sir. Medicines purchased by a CGHS beneficiary from the open market due to their non-availability in the CGHS dispensary and with the local authorised chemist are reimbursed to the beneficiary by the local authorised chemist on production of the receipt in proof of purchase of such medicines.

Surgical Gloves

6964. SHRI SHASHI PRAKASH : Will the PRIME MINISTER be pleased to state :

(a) whether surgical gloves supplied to Government hospitals by the Government undertakings are reported to be of inferior quality;

(b) whether in view of cracks, surgeons are frustrated to use the gloves;

(c) whether HIV or AIDS patients are being neglected on this account; and

(d) if so, the remedial steps taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PABAN SINGH GHATOWAR) : (a) and (b). L.H.M.C. and Associated Hospitals have reported that surgical gloves received from the Government Undertakings have been rejected by the Inspection Committee. No such report has been received from other Central Government hospitals.

(c) No, Sir.

(d) Does not arise.

Sanitation Facilities

6965. SHRI SOBHANADREESWARA RAO VADDE: Will the PRIME MINISTER be pleased to state the percentage of persons to the total population having adequate sanitary facilities in rural areas, State-wise as on January 1, 1995?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI UTTAMBHAI HARJIBHAI PATEL) : 12.80% of rural population of India have adequate sanitary facilities as on 1.1.1995. Statement showing State-wise break-up of the rural population covered under the facilities is enclosed.

STATEMENT

Population Benefited Under Rural Sanitation Programme

S. No.	State/UT	Rural Population as per 1991 Census	(Pop. in Lakhs)	
			Coverage upto 1st Jan., 95 (incl. coverage through private initiatives)	% covered
1.	Andhra Pradesh	486.209	51.232	10.54
2.	Arunachal Pradesh	7.539	5.793	76.84
3.	Assam	199.265	111.750	56.08
4.	Bihar	750.215	44.209	5.89
5.	Goa	6.900	2.695	39.06
6.	Gujarat	270.635	49.113	18.15
7.	Haryana	124.089	14.972	12.07
8.	Himachal Pradesh	47.217	11.542	24.44
9.	Jammu and Kashmir	58.790	11.102	18.88
10.	Karnataka	310.694	23.898	7.69
11.	Kerala	214.182	105.312	49.17
12.	Madhya Pradesh	508.423	17.562	3.45
13.	Maharashtra	483.956	33.829	6.99
14.	Manipur	13.315	12.603	94.65
15.	Meghalaya	14.447	3.314	22.94
16.	Mizoram	3.718	3.428	92.21
17.	Nagaland	10.013	0.103	1.03
18.	Orissa	274.248	12.433	4.53
19.	Punjab	142.887	15.176	10.62
20.	Rajasthan	339.389	35.508	10.46
21.	Sikkim	3.695	2.049	55.44
22.	Tamil Nadu	367.814	24.724	6.72
23.	Tripura	23.355	18.976	81.25
24.	Uttar Pradesh	1115.064	106.634	9.56
25.	West Bengal	493.704	56.018	11.35
26.	A and N Islands	2.057	0.561	27.27
27.	Chandigarh	0.662	0.049	7.44
28.	D and N Haveli	1.268	0.218	17.19
29.	Daman and Diu	0.540	0.063	11.64
30.	Delhi	9.490	0.564	5.94
31.	Lakshdweep	0.226	0.186	82.20
32.	Pondicherry Capart	2.908	0.345	11.86
All India		6286.914	804.766	12.80